



**Hon`ble Member(J) Sh Sanjiv Jain**

Born on 01.01.1963 at Delhi, **Sh. Sanjiv Jain** did his graduation in Civil Engineering in 1982. He joined DDA as an Engineer and worked in a multistorey building project. He did his LLB from Delhi University in 1991 and LLM from Kurukshetra University in 1998. He joined Delhi Judicial Services on 02.11.1992. He was promoted to Delhi Higher Judicial Services on 04.01.2006. He worked in various capacities as Metropolitan Magistrate, Civil Judge, ACMM, Special Judge (NDPS), PO (MACT), Special Judge (CBI), ASJ (SFTC) and Judge (Family Courts). He also worked as Registrar (Judicial) in Supreme Court of India. He was superannuated from the post of District Judge (Commercial) on 31.12.2022.

As a Special Judge (CBI), he decided bank fraud and disproportionate assets cases and a case of a politician involved in an illegal possession of helicopter. He decided narcotics cases, arbitration & commercial matters involving civil contracts, food adulteration matters, divorce and custody matters including claims in the road accidents.